

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/(IB)/2017

NAME OF THE PETITIONER(S)

: SHAH BROTHERS ISPAT LTD

NAME OF THE RESPONDENT(S)

: TECH MEGACORP INTERNATIONAL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Arun Karthik Mohan

Coursel for Petilioner

(J&Mbban

ORDER

Mr. Arun Karthik Mohan, Counsel for Petitioner present and filed an affidavit in proof of making a paper publication for causing appearance of Respondent before this Bench. Responded called but absent. He has also placed a proof by way of letter dated 14.07.2017 stating that he has complied with all the requisite formalities like filing of affidavit, bank certificate and suggesting IRP as per notification of MCA dated 29.06.2017. In the circumstances, Respondent is set ex parte. At the request of Counsel for Petitioner, matter is posted for submissions. Put up on **04.08.2017** at **10.30** A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk